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## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 60/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2017

Name of the Company:

Himalaya Trans-Logistics Pvt. Ltd.

V/s.

Wind World (India) Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. ANIP A. GANDHI ADYOCATE RESPO. And A. YA.

2. Vaibhavi K. Parikh Advocate Perinamer

## **ORDER**

Learned Advocate Ms. Vaibhavi Parikh present for Operartional Creditor/Applicant. Learned Advocate Mr. Anip Gandhi present for Respondent.

At request of both sides on the ground of proposed settlement.

List the matter on 08.08.2017 as last chance.

BUKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 2nd day of August, 2017.